

USHDEV ENGITECH LIMITED

(A Company under Corporate Insolvency Resolution Process vide NCLT Order dated 26 April 2023)

Summary of Claims as on 15th May 2025:

S. No.	Category of Creditor	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Contingent claims (Rs.)	Claims under verification (Rs.)
1.	Secured Financial Creditors (Form C)	-	-	-	-	-
2.	Unsecured Financial Creditors (Form C)	68,02,09,865	67,98,65,048*	3,44,817	-	-
Total Financial Creditor claims		68,02,09,865	67,98,65,048	3,44,817	-	-
3.	Operational Creditors (Government Dues, Form B)	8,78,55,613	3,83,57,386	4,94,98,227	-	-
4.	Operational Creditors (Other than Workmen, Employees and Government Dues, Form B)	52,954	40,214	12,740	-	-
5.	Operational Creditors (Employees, Form D)	-	-	-	-	-
Total Operational Creditor claims		8,79,08,567	3,83,97,600	4,95,10,967	-	-
Grand Total		76,81,18,432	71,82,62,648	4,98,55,784	-	-

Notes:

1. The above claims are as per the information received from the claimants in Form B and Form C till 15th May 2025.
2. The claim admitted is based upon a verification of proof of claim and is subject to revision/ substantiation/ modification based on any additional information/evidence/clarification/ revised claim being received from the respective creditor.
3. Communication also sent to other creditors based on books of accounts available as on insolvency commencement date and contact details available from the management of the Corporate Debtor.
4. No other claims have been received till 15th May 2025.

*An appeal has been filed by ICICI Bank against the NCLT order dated 29 April 2025, in I.A. No. 4194 of 2024 filed by Ms. Seeta Shah pursuant to which the Hon'ble NCLT declared that the liability of the Company is limited to Rs. 25 Crores as per Clause 33 of the Corporate Guarantee dt. 10.08.2016. On 15 May 2025, the Hon'ble NCLAT has granted a stay vide order dated 16th May 2025 in Company Appeal (AT) (Insolvency) No. 731 of 2025 on the NCLT Order and currently the matter is sub-judice.

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List of claims by Unsecured Financial Creditors as on 15th May 2025:

S. No	Financial Creditor	Facility	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Claims under verification (Rs.)	Voting %	Secured
1	ICICI Bank Limited	Corporate Guarantee	68,02,09,865	67,98,65,048*	3,44,817	-	100	No
Total			68,02,09,865	67,98,65,048	3,44,817			

Notes:

1. The list of Financial Creditor is as per claims received in Form C till 15th May 2025.
2. The status of claim has been communicated to the respective Financial Creditor.
3. The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification based on any additional information/evidence/clarification/ revised claim being received from the respective creditors.
4. No other claims have been received till 15th May 2025.
5. Communication also sent to other creditors based on books of accounts available as on insolvency commencement date and contact details available from the management of the Corporate Debtor.

*An appeal has been filed by ICICI Bank against the NCLT order dated 29 April 2025, in I.A. No. 4194 of 2024 filed by Ms. Seeta Shah pursuant to which the Hon'ble NCLT declared that the liability of the Company is limited to Rs. 25 Crores as per Clause 33 of the Corporate Guarantee dt. 10.08.2016. On 15 May 2025, the Hon'ble NCLAT has granted a stay vide order dated 16th May 2025 in Company Appeal (AT) (Insolvency) No. 731 of 2025 on the NCLT Order and currently the matter is sub-judice.

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(A Company under Corporate Insolvency Resolution Process vide NCLT Order dated 26 April 2023)

List of claims by Operational Creditors as on 15th May 2025:

S. No	Operational Creditor	Sub-Category	Claims Filed (Rs)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Contingent claims (Rs.)	Claims under verification (Rs)
1.	IDBI Trusteeship Services Limited	Other than Workmen, Employees and Government Dues	34,153	34,153	-	-	-
2.	The Income Tax Officer, Ward 12(3), Pune	Government Dues	4,74,95,270	-	4,74,95,270	-	-
3.	National Security Depository Ltd	Other than Workmen, Employees and Government Dues	18,801	6,061	12,740	-	-
4.	Department of Goods and Service Tax, Government of Maharashtra	Government Dues	92,665	92,665	-	-	-
5.	Tamil Nadu State, State Tax Officer	Government Dues	48,82,111	48,82,111	-	-	-
6.	The Income Tax Officer, Corporate Range-3, Chennai	Government Dues	3,53,85,567	3,33,82,610	20,02,957	-	-
Total			8,79,08,567	3,83,97,600	4,95,10,967	-	-

Notes:

1. The above claims are as per the information received from the claimants in Form B till 15th May 2025.
2. The claim admitted is based upon a verification of proof of claim and is subject to revision/ substantiation/ modification based on any additional information/evidence/clarification/ revised claim being received from the respective creditor.
3. Communication also sent to other creditors based on books of accounts available as on insolvency commencement date and contact details available from the management of the Corporate Debtor
4. No other claims have been received till 15th May 2025